

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **25.06.2021 at 11.00 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/291/CHE/2021 IN IBA/1459/2019  
NAME OF PETITIONER : N. K. Sanitations Pvt. Ltd. & Ors  
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd  
SECTION : 60(5) of IBC 2016 r/w Rule 11 of NCLT Rules 2016

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/172/2021 IN IBA/1459/2019  
NAME OF PETITIONER : Sree Provision Stores & Others  
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd  
SECTION : 60(5) of IBC 2016 R/w Sec 31 of IBBI

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**COMMON ORDER**

The Applicant is represented by Ld. Counsel Mr. S. Sathiyarayanan and the RP is represented by Ld. Senior Counsel Mr. Ramakrishnan along with Ld. Counsel Mr. T.Ravichandran, through video conferencing mode.

Heard submissions in detail. Order stands **reserved**.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)

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